

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 1693 of 2010

Raj Kumar Singh and Others Petitioners

-- Versus --

The State of Jharkhand and Anr. Opposite Parties

With

Cr.M.P. No. 2660 of 2012

Ram Shankar Singh @ Ramashankar Singh Petitioner

-- Versus --

The State of Jharkhand and Anr. Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners :-

For the State :-

8/20.04.2021 These criminal miscellaneous petitions have been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work amid Covid-19 surge for a week and that is why the lawyers are not appearing today.

In that view of the matter, let these cases be listed after three weeks.

(Sanjay Kumar Dwivedi, J)

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